

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3275
ANSWERED ON:13.08.2010
EXCISE DUTY EXEMPTION ON FUEL SUPPLIES
Balram Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) whether all the public sector oil marketing companies will get excise duty exemption on fuel supplied to the Navy and the Coast Guard;
- (b) if so, the details thereof; and
- (c) the implementation status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): Yes Sir.

(b): Presently, all public sector oil marketing companies are entitled to excise duty exemption on fuel supplied to the Navy and the Coast Guard under S.No.3 A of Notification No. 64/95-CE dated 16.03.95 as amended by Notification No. 30/2010-CE dated 22.07.2010.

(c): The above said exemption is effective from the date of issue of the notification, that is, 22nd July, 2010.